

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 113 OF 2019 &**  
**IA NO. 485 OF 2019**

**Dated : 29<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Limited**  
**Versus**

**...Appellant(s)**

**NTPC Limited & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-1

Mr. S. B. Upadhyay, Sr. Adv.  
Mr. Nishant Kumar  
Ms. Anisha Upadhyay for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **28.08.2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**